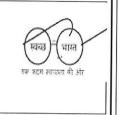


DELHI JAL BOARD: GOVT. OF NCT OF DELHI OFFICE OF DIRECTOR (A & P)/Parliament Cell VARUNALAYA PHASE-II

KAROL BAGH, NEW DELHI-110005

PHONE:- 011-23544794

E-mail:- djbdirector@gmail.com



DJB/Director (A&P)/VSQ-W-2023/ St.-31/CM-03

Dated: 15.12.2023

To

Shri Neeraj Aggarwal, Dy. Secretary, (Question Branch), Delhi Vidhan Sabha Secretariat, NCT of Delhi, Old Secretariat, Delhi – 110054.

Subject:-Vidhan Sabha Starred Question No. 31 raised by Hon'ble MLA Sh. Parveen Kumar for 18.12.2023.

Sir,

Please refer to your letter No. F-11(B-1)VII/2020-25/VSS/Ques. Branch/6312 date 07.12.2023 on the above quoted subject.

In this connection I am enclosing herewith the reply of the aforementioned Vidhan Sabha Question in so far as the Delhi Jal Board is concerned.

This issues with the approval of the competent authority.

Encl: As above.

Director (Admn. & Personnel)

निवेशक (प्रशा. एवं कार्मिक) Director (Admn. & Personnel) दिल्ली जल बोर्ड, दिल्ली सरकार Delhi Jai Board, Govt. of NCT of Delhi

Dated: 15.12.2023

DJB/Director (A&P)/VSQ-W-2023/ **St.-31/CM-03** Copy to:

- 1. Secretary to Minister of Water, Govt. of NCT of Delhi, Delhi Secretariat, I.P. Estate, New Delhi 110002.
- 2. CEO, Delhi Jal Board.
- 3. Member (A), Delhi Jal Board.
- 4. Member (WS.), DJB
- 5. Member (DR.), DJB
- 6. DD(L&E).
- 7. Director, Directorate of Information & Publicity, Block No. IX, Old Secretariat
- 8. Office Copy.

Director (Admn.& Personnel)

answy

Cheshta Yadav, IAS निदेशक (प्रशा. एवं कार्मिक) Director (Admn. & Personnel) दिल्ली जल बोर्ड, दिल्ली सरकार Delhi Jai Board, Govt. of NCT of Delhi विभाग का नाम :- दिल्ली जल बोर्ड

विभाग का पता :- निदेशक (प्रशासनिक एवं कार्मिक)

करोल बाग, नई दिल्ली

तारांकित प्रश्न संख्या

:- 31

दिंनाक

:- 18.12.2023

प्रश्नकर्त्ता का नाम :- श्री प्रवीण कुमार, विधायक

क्या माननीय जल मंत्री यह बताने की कृपा करेंगे कि :

प्रश्न	
	उत्तर
नाल स्कूल के विषय में रीकिएशन हेतु दिल्ली जल बोर्ड से डीडीए द्वारा मांगी गई जमीन को देने के विषय में	संख्या 636 दिनांक 24 08 2018 द्वारा स्वीक्ति प्रदान कर सुनहरी पुल नाला के दक्षिणी किनारें की भूमि दिल्ली सरकार के शिक्षा विभाग कों कुछ नियम एवं शर्तों के अनुसार स्थानांतरित की थी परोक्त आशय का आदेश दिनांक करनें हेतु स्वीक्ति प्रदान 07.09.2018 को जार हुआ था (प्रतिलिपि
	गया है जिसमें दिल्ली विकास प्राधिकरण सें अनापि प्रमाणपत्र लेंने को कहा गया है! (प्रतिलिपि संलग्नक ब) इस विषय में दिल्ली विकास प्राधिकरण शिक्षा निदेशालय व दिल्ली ज बोर्ड के अधिकारियों के साथ संयुक्त निरीक्षण / बैठक भी दिन 21.04.2023 को हुई थी! (प्रतिलिपि संलग्नक स)
वह जमीन अभी तक न दिये जाने के क्या कारण है;	उपरोक्त के संदर्भ अभी तक शिक्षा निदेशालय से कोई जवाब नहीं मिला है!
में देरी के लिए दोषी अधिकारी के खिलाफ क्या कार्रवाही की गई;	दिल्ली जल बोर्ड द्वारा कोई विलम्ब नहीं हुआ !
जो कार्रवाही अभी तक	
	रीक्रिएशन हेतु दिल्ली जल बोर्ड से डीडीए द्वारा मांगी गई जमीन को देने के विषय में क्या कार्यवाही की गई है; वह जमीन अभी तक न दिये जाने के क्या कारण है; जमीन न देने के मामले में देरी के लिए दोषी अधिकारी के खिलाफ क्या कार्रवाही की गई; और जो कार्रवाही अभी तक की गई है उसका विवरण एवं सभी फाईलों की सत्यापित

an. निदेशक (प्रशासन एवं कार्मिक)

Cheshta Yadav, IAS नितेपन पर्व कार्मिक)
Dire nnel)
दिल कार
Delhi Ja







DELHI JAL BOARD, GOVERNMENT OF N.C.T. OF DELHI OFFICE OF THE ASSISTANT COMMISSIONER (L&E) ROOM NO. 309, 3RD FLOOR, VARUNALAYA COMPLEX, PHASE-II KAROL BAGH, NEW DELHI –110005

OFFICE ORDER NO. 240

Dated: 07.09.2018

The Delhi Jal Board vide its Resolution no. 636 (Item No. Admn.238) in its meeting held on 24,08,2018 has accorded in principle approval to transfer 3511 (approx.) square metres of Delhi Jal Board's land situated on the left bank of Sunehri Rul Nalla near Nizammuddin West to Education Department of Government of NCT of Delhi for opening of Higher Secondary School subject to the following terms & conditions:

- i) NOC from DDA for transfer of land to other department will have to be obtained by the Education Department before physically taking over land from DJB,
- Education Department will have to hand over either similar size of land to DJB or will have to pay the cost of land as per inter-department rates of land as fixed by the Ministry of Urban Development, GOI duly circulated by the GNCTD. At present, rate of institutional Land Premium is Rs. 475.32 lac per acre. These rates are subject to revision by the Ministry of Urban Development, GOI and in case, the rates/premium of land is revised by the GOI, then it will be binding on the Education Department of GNCTD to pay the difference of revised rates to DJB.

pay the difference of revised rates to DJB;
iii) The Education Department, GNCTD to which the land will be handed over, shall have to pay annual ground rent @ 2.5% per annum of the total cost of land to DDA.

- iv) Education Department will have to get the land use changed from the DDA.
- v) Since it is a land matter therefore, the final approval will be obtained from l-lon ble Lieutenant Governor of Delhi.

(Alka Sharma) Assistant Commissioner (L&E)

No. F-DJB/AC(L&E)/Land(SNPN)/Kan./2018/5388-5395 Dated:-07.09.2018

- Secretary (L&B), Land & Building Department, GNCT of Delhi, Vikas Bhavan, New Delhi.
- 2. Secretary to CEO, DJB.
- 3. Member (Admn.)
- 4. Director (A&P).
- 5. Secretary, DJB.
- Special Director (Land & Estate): Directorate of Education (Land & Estate Branch), Govt. of NCT of Delhi, Lucknow Road, Delhi.
- 7. Deputy Director (IL)-II, Institutional Land Branch, Delhi Development Authority, A-216, Vikas Sadan, INA, New Delhi.
- 8. Office order Book.

Assistant Commissioner (L&E)

OFFICE OF THE DEPUTY DIRECTOR (L&E)
DELHI JAL BOARD: GOVT, OF N.C.T. OF DELHI
VARUNALAYA PHASE II, KAROL BAGH, NEW DELHIPh No. 011-23510241, E-Mail:-acle309@gmail.com

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No. DJB/Dy.Dir.(L&E)/2023/644/6 645

Dated: 14-2-2023

To,

The Director (Education),
Directorate of Education, GNCTD,
Old Secretariat, Near Vidhan Sabha,
Delhi-110054

Subject:

Regarding transfer of DJB land at left bank of Sunhari Pul Nala, Near Nizamudin West to Directorate of Education, GNCTD for opening of Higher Secondary School.

Sir,

I am directed to refer to the letter no. F.22A (04)2021/IL/1951 dated 08.07.2021 of Dy. Director (IL), DDA, (Copy Enclosed) on the subject noted above whereby DDA had informed that the land use of above mentioned land site is "Recreational (District Park)" as per MPD-2021 and senior secondary school is not permitted activity in District Park. It was further informed that the plot area required for the Secondary School is 0.4-0.8 Ha., however, the area of the proposed site was 3511 Sqm. (0.3511 Ha). As such, the site does not qualify for Senior Secondary School as per the planning norms of MPD-2021.

In this regard, it is informed that total area of DJB land/site under reference at left bank of Sunhari Pul Nala, Near Nizamudin West is 4047 Sqm. As such the proposed site qualifies for Senior Secondary School as far as the planning norms of plot area as mentioned by DDA is concerned.

Further, vide this office order no. 240 dated 07.09.2018 (copy enclosed) issued with the approval of Delhi Jal Board, Education Department had to obtain NOC from DDA for transfer of land and also to get the land use changed from the DDA before physically taking over the land from DJB. It is therefore requested that Directorate of Education, GNCTD may take up the matter with DDA for obtaining required NOC and get the land use changed from DDA for transfer of above said DJB land at the left bank of Sunehri pul Nala near Nizamuddin West measuring one acre (4047 sqm) to Dte. of Education for opening of Senior Secondary School. Besides, Dte. of Education will also have to pay the cost of land as per inter-departmental institutional rates of land as fixed by the Ministry of Housing and Urban Affairs, GoI which is 708.55 lac per acre at present subject to the revision of rates by GoI.

Encl: As above

Yours faithfully

(Amit Kumar Singh)
Deputy Director (L&E)

0/C.

Subject: Joint Inspection Notice at Left Bank of Sunheri Pul Nalla near Nizamuddin West for allotment Department of Education, GNCTD for opening Higher Secondary School.

May kindly see the Joint Inspection Notice received from Dy. Director (IL), Delhi Development Authority regarding the subject cited above placed at page- 11/C.

In this regard, a Joint Inspection has been scheduled on 21.04.2023 at 12 Noon at Nizamuddin Police Station, New Delhi-110061 in which the following officers are requested to attend or depute the concerned officer to attend the Joint Inspection as per schedule along with relevant plan/ drawing/ records of the area:

1. SE (HQ) EZ, DDA

P-10

P-11

- 2. Director (Education & Sports), Dte. of Education, GNCTD
- 3. Dy. Director (Plg), Zone-D, DDA
- 4. Dy. Director (Survey), LD, DDA
- 5. Dy. Director (LM) Central, LM, DDA
- 6. Asstt. Commissioner (L&E), DJB, GNCTD.

Further, if you allow, a copy of notice may be sent to Chief Engineer (Water) Project-I with a request to make it convenient to attend the said meeting in time.

In view of above, if agreed, we may attend the meeting at the scheduled time on 21.04.2023 at 12 Noon at Nizamuddin Police Station, New Delhi-110061.

Submitted please.

Date DIB

दिल्ली जल बोर्ड

DELHI JAL BOARD

Dy. Director (L&E) May kindly see the above note. If agreed, a copy of the notice may be sent to CE (W) Pr-I to depute Estate Manager Dy-SE 1Pr.) W-I to attend the joint inspection on 21.04.23. Field Kanoongo of Land & Extre Brand way also accompany him. Submitted pl. Quy-20/04/23

Director (A SP)

24

DO(4)

Dent20/04 S.O. (186)

As per directions of Director (A&P), the joint survey was -15 attended and during the joint survey, the site was inspected by the concerned persons of all the departments mentioned in the Joint Inspection Report. A Joint Inspection has been carried out regarding the allotment of land to Department of Education, GNCTD for opening of Higher Secondary School. Further, the joint team identified that the area of land is 1 acre (4047 sqm.) instead of 3511 sqm.

The Joint Survey Report is placed in the file at Page- 12/c. The P-16 report submitted for information and necessary instruction please.

Dy. Director (L&E) (Dun-24/04/23

Director (AP)

po (xx)

28/04 C.O. (186) Kanbongo 20/4/23



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Delhi Development Authority Institutional Land Branch Room, No. A-216, Vikas Sadan, INA, New Delhi-23

F.22A(04)2021/IL/272 E-14938

Date: 18/4/23

JOINT INSPECTION NOTICE

Sub; Joint inspection Notice at Left Bank of Sunheri Pul Nalla near Nizamuddin West for allotment to Department of Education, GNCTD for opening of Higher Secondary School (Letter of DOE, GNCTD is enclosed)

A Joint Inspection has been scheduled on 21.04.2023 at 12 Noon regarding Left Bank of Sunheri Pul Nalla near Nizamuddin West for allotment to Department of Education, GNCTD

The following officers are requested to attend or depute the concerned officer to attend the Joint Inspection as per above schedule along with relevant plan/drawing/records of the area:

- 1. SE (HQ)EZ, DDA
- Director (Education & Sports), Dte of Education, GNCTD (email: diredu@nic.in)
- 3. Dy. Director (Plg) Zone-D, DDA
- 4. Dy Director (Survey)LD, DDA
- 5. Dy. Director (LM) Central, LM, DDA
- Asst. Commissioner (L&E), DJB, GNCTD, Room No. 309, 3rd Floor, Varunalaya Complex, Phase-II, Karol Bagh, New Delhi - 110005

The meeting point will be Nizamuddin Police Station, New Delhi - 110061. The concerned officers are requested to contact Sh. Dinesh Chauhan, AD Survey, DDA on his Mobile No: 9212123375 for any assistance.

Encl: As stated.

Bhaskar Tiwari Dy. Director(IL)

Copy to :-All concerned

Copy for kind information:

1. PS to Dir (IL), DDA

\$10

Dy. Director(IL)